

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2646
ANSWERED ON:16.08.2004
FLOOD CONTROL PROJECTS
Murmu Shri Hemlal

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of flood control projects started and lying pending in the States especially in Bihar and Jharkhand;
- (b) the expenditure incurred so far alongwith present status of the projects;
- (c) whether the Government have taken any effective steps to complete the projects;
- (d) if so, the details thereof; and
- (e) the steps taken by the Govt. to check the recent floods in Bihar, Jharkhand and other parts of the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) Flood Management being a State subject, the investigations, planning and implementation of flood management schemes are within the purview of the respective State Governments. The Centre renders assistance that are technical, catalytical and promotional in nature.

The Central Government is also providing financial assistance to the State Governments for taking up critical flood management and anti erosion works. In this connection, a Centrally Sponsored Scheme to take up critical anti erosion works in the Ganga Basin States with an estimated cost of Rs. 178.85 crore (Central Share Rs. 136.17 crore) is presently under implementation. The scheme includes 13nos. of schemes in Bihar, 14 nos. in Uttar Pradesh, 24 nos. in West Bengal and one each in Himachal Pradesh, Jharkhand and Uttaranchal, out of which four schemes each in Uttar Pradesh and Bihar against which the Central assistance (Rs. 7.33 crore to Bihar and Rs. 8.95 crore to Uttar Pradesh) has been released to the respective Governments are under implementation. In addition, financial assistance is provided to the State of Bihar for maintenance of flood protection works on river Kosi; raising, strengthening and extension of embankments on Lalbakeya, Kamla, Bagmati & Khando rivers and improvement of drainage in critical areas of the country.

Further in order to assist the Govt. of Assam and other North Eastern States including Sikkim and North Bengal, the Ministry of Water Resources has formulated a Centrally Sponsored Scheme at an estimated cost of Rs. 166.68 crore with 90% as Central share and 10% as State share for taking up critical anti erosion/flood control schemes.

Brahmaputra Board has also taken up critical anti erosion schemes in Dholla Hathighuli and Majuli island in Assam and Pagladiya Dam Project which interalia is estimated to provide protection against floods to an area of 40,000 ha.

(e) As a follow up of the announcements made by the Hon'ble Prime Minister during his recent visits to Assam and Bihar, a 21 member Task Force has been constituted under the Chairmanship of Chairman, Central Water Commission to look into the problem of recurring floods and erosion in Assam and other neighbouring States as well as Bihar, West Bengal and Eastern Uttar Pradesh.